

## **Amara Raja Infra Pvt. Ltd Vs Radiant Institution Of Technology (RTI)**

**Court:** High Court For The State Of Telangana:: At Hyderabad

**Date of Decision:** March 15, 2024

**Acts Referred:** Arbitration and Conciliation Act, 1996 â€” Section 7, 11, 11(6)

**Hon'ble Judges:** Alok Aradhe, CJ

**Bench:** Single Bench

**Final Decision:** Dismissed

### **Judgement**